

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1326
TO BE ANSWERED ON 25TH JULY, 2016**

Free Education in Government Schools

†1326. SHRIMATI VEENA DEVI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make a provision for imparting free education to students upto 10th standard in all the Government schools in the country;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any action plan to implement the said decision; and
- (d) if so, the blue print of the said plan and the time by which it would be implemented?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (d): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to every child of the age of six to fourteen years in a neighbourhood school till completion of elementary education. The Central Advisory Board of Education (CABE) in its 63rd meeting held on 19th August, 2015 decided to reconstitute the Sub-Committee on 'Extension of Right of Children to Free and Compulsory Education (RTE) Act, 2009 to Secondary Education'. Accordingly, the Sub-Committee has been reconstituted on the 4th April, 2016 and modified by order dated 27th May, 2016.